

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/8476/2020

This the 17th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Rakesh Bhalla, Age 34 years, S/o Sh. Omesh Chander Bhalla, R/o 225-A, Gandhi Nagar, Jammu and 7 ors.

.....Applicants

(Advocate:-Mr. Rakesh Badyal-**Not Present**)

Versus

1. State of Jammu and Kashmir, Through Principal Chief Conservator of Forest J&K, Govt. Van Bhawan, Jammu and 5 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 21.12.2020, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 17.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non-appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**